OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of this office earlier order no. 3839-50/Power/Judl./N-E/KKD/Delhi/2023 dated 01st June, 2023, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect:-

(1)	(2)	(3)	(4)
S1. No.	Name of the Judicial Officer	I st Link Officer	II nd Link Officer
1.	Sh. Sanjeev Kumar Malhotra, DJ (Commercial Court)	Sh. Kapil Kumar, ADJ-01	Ms. Manu Vedwan, ADJ-02
2.	Sh. Kapil Kumar, ADJ-01	Ms. Manu Vedwan ADJ-02	Sh. Sanjeev Kumar Malhotra, DJ (Commercial Court)
3.	Vacant Court, MACT	Sh. Sanjeev Kumar Malhotra, DJ (Commercial Court)	Ms. Manu Vedwan ADJ-02
4.	Ms. Manu Vedwan ADJ-02	Sh. Sanjeev Kumar Malhotra, DJ (Commercial Court)	Sh. Kapil Kumar, ADJ-01

(VIRENDER KUMAR BANSAL) Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

No.<u>6808-6815</u>/Power/Judl./N-E/KKD/Delhi/2023

Dated :- 20 SEP 2023

Copy forwarded for information and necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. Judicial Officers concerned, North-East District, Karkardooma Courts, Delhi.
- 4. A.O.(J)/Branch Incharge, Administration Branch, General Branch, Purchase Cell, Filing Section and Care Taking Branch, North-East District, Karkardooma Courts, Delhi.
- 6. PRO/APRO, Karkardooma Courts, Delhi.
- 7. The Website Committee, Fis Hazari Courts/KKD Courts, Delhi.
- 8. R&I Branch to upload the same on LAYERS.
- 9. P.S./Reader to the undersigned.

Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.